

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MUKHTAR NAQVI): (a) and (b) No, Sir. Government does not allot Doordarshan's time slots. All programme matters relating to Doordarshan fall within the purview of Prasar Bharati, which is an autonomous statutory corporation. Prasar Bharati as per their existing policy do not allow private producers to telecast sponsored news programme on Doordarshan's national channel (primary service). However, M/s Rainbow Communications, Calcutta were given permission to telecast news programme in the regional service of DDK, Calcutta. This was without the approval of the Prasar Bharati Board. Meanwhile, the producer had already approached the Calcutta High Court and obtained an order against any possible interference with the commencement of the telecast. The Board took note of the above lapse and the Court order and directed the C.E.O., Prasar Bharati to file an appeal against the court order.

The programme continues at present with a caption that it is being telecast under court orders. Prasar Bharati moved both the Calcutta High Court and the Supreme Court in the matter. The matter is sub-judice.

(c) No, Sir.

(d) All programme matters fall within the purview of Prasar Bharati and decisions in such cases, including allotment of time slots, are taken by them keeping in view the programme requirements of Doordarshan and over all interest of the organisation.

#### Allocation of Funds for Development of Agriculture

1672. SHRIMATI JAYABEN BHARATKUMAR THAKKAR:  
SHRI RAMPAL UPADHYAY:

Will the PRIME MINISTER be pleased to state:

(a) the amount allocated for the development of agriculture under various Central Sponsored Schemes during the last three years and the current financial year, State-wise;

(b) the funds actually utilised and achievements made by each State during the above period;

(c) whether some State Governments have sought additional funds for the purpose during the current year; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) The State-wise amount released for the development of agriculture during the last three years and the current financial year is given in the attached statement-I.

(b) The information of funds actually utilised by States and achievements made is not readily available in full.

(c) and (d) The details of additional funds sought by State Governments are given in the attached statement-II.

#### Statement-I

##### *State-wise Releases of Funds for Development of Agriculture under Central/Centrally Sponsored Schemes*

(Rs. in lakhs)

S.No.	Name of State	1995-96	1996-97	1997-98	1998-99 till date
1	2	3	4	5	6
1.	Andhra Pradesh	6453.41	8555.43	7725.48	3513.50
2.	Arunachal Pradesh	475.85	221.08	504.66	216.34
3.	Assam	861.00	1054.31	397.48	256.90
4.	Bihar	1537.13	1638.57	1198.83	335.91
5.	Goa	219.34	163.91	100.06	122.40
6.	Gujarat	2852.42	3922.31	4066.30	3105.54
7.	Haryana	3113.22	2790.32	2913.54	1111.06
8.	Himachal Pradesh	1400.71	1084.53	1152.47	451.43
9.	Jammu & Kashmir	1219.51	1312.72	1528.60	896.77
10.	Karnataka	5271.14	7062.45	8122.59	5641.11
11.	Kerala	2904.05	4093.26	3568.26	2413.33

1	2	3	4	5	6
12.	Madhya Pradesh	5973.27	8942.32	6995.95	3238.15
13.	Maharashtra	11249.26	11148.58	9947.47	8357.51
14.	Manipur	1033.77	1228.69	1146.40	292.52
15.	Meghalaya	159.59	442.29	256.28	180.05
16.	Mizoram	501.07	515.54	723.77	619.55
17.	Nagaland	737.61	786.50	884.73	349.77
18.	Orissa	3774.39	4485.80	4116.26	1943.76
19.	Punjab	2966.50	3113.45	2538.78	1146.04
20.	Rajasthan	8595.70	10012.04	9716.43	7341.39
21.	Sikkim	424.90	314.72	340.76	260.82
22.	Tamil Nadu	5698.12	6191.90	5886.95	3864.15
23.	Tripura	308.31	379.39	533.97	360.85
24.	Uttar Pradesh	11023.32	10681.42	10306.87	3557.51
25.	West Bengal	2475.25	734.20	1056.20	530.36
	<b>Total</b>	<b>81225.83</b>	<b>90875.73</b>	<b>85729.09</b>	<b>50106.72</b>

**Statement-II***Details of the Additional Funds sought by State Governments during the Current year*

Scheme	State	Outlay 1998-99	Additional Fund sought during 1998-99 (Rs. Lakhs)
Use of	Rajasthan	384.90	100.00
Plastic in	Andhra Pradesh	1410.75	1000.00
Agriculture	Tamil Nadu	1060.00	2400.00
Agricultural	Haryana	47.10	60.00
Mechanisation	Karnataka	163.50	50.00
among	Madhya Pradesh	244.20	205.80
small	Mizoram	4.50	7.50
farmers	Orissa	83.40	216.60

**Almati Irrigation Project**

1673. DR. SUGUNA KUMARI CHELLAMELLA:

SHRIMATI LAKSHMI PANABAKA

SHRI K. YERRANNAIDU:

Will the PRIME MINISTER be pleased to state:

(a) whether the Supreme Court has given its verdict on the dispute of Almati Irrigation Project;

(b) if so, the details thereof; and

(c) the steps taken by the Government to ensure implementation of the verdict of the Supreme Court?